

JUDGMENTS FOR THE MONTH OF JANUARY, 2016

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	4 th	WP(C) 2717/2013	SUBARNA DEKA VS THE STATE OF ASSAM AND 6 ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
2	4 th	Crl.Pet. 266/2015	BIKASH SAHA VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR.JUSTICE P.K. SAIKIA
3	4 th	RSA 132/2015	MD. ALAUDDIN & ANR VS MISS FARIDA BEGUM	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
4	4 th	WP(C) 8010/2015	ATOWAR RAHMAN & ANR VS THE STATE OF ASSAM & 2 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
5	5 th	CRP 273/2007	SRIMATI RABAN PRIYA DEKA AND ORS VS SRI ANIL DEKA	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
6	5 th	PIL 125/2015	ASSAM PUBLIC WORKS & ANR VS THE STATE OF ASSAM AND 8 ORS	Public Interest Litigations	HON'BLE MR JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE M.R. PATHAK
7	5 th	WA 175/2015	M/S ATHENA DEMWE POWER LIMITED VS SH LAIDEO TAYANG & 16 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING)
8	5 th	WA 176/2015	M/S ATHENA DEMWE POWER LIMITED VS SOTO WELFARE & AGRO FORESTRY & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING)
9	6 th	MFA 2/2006	ORIENTAL INSURANCE CO. LTD. VS MD. GULBAHAR HUSSAIN	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE SUMAN SHYAM
10	6 th	WP(C) 5343/2013	MUNCHEER ALI VS THE UNION OF INDIA & 2 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
11	6 th	WP(C) 2237/2014	MD JALALUDDIN & 6 ORS VS THE UNION OF INDIA & 4 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE MANOJIT BHUYAN

12	6 th	WP(C) 2946/2014	MUSTT. SAHEDA KHATUN VS THE UNION OF INDIA & 2 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
13	7 th	WP(C) 3264/2009	M/S DHARNAD BRAHMAPUTRA FISHERY CO-OPERATIVE SOCIETY LTD. VS THE STATE OF ASSAM AND ORS	Settlement of Fishery by the State Govt.	THE HON'BLE MR JUSTICE HRISHIKESH ROY
14	7 th	WP(C) 3494/2009	M/S DHUBRI BAZAR MACH BECHA KINA SAMABI SAMITY LTD. VS THE STATE OF ASSAM AND ORS	Orders passed by the authorities under the Co- Operative Societies Act	THE HON'BLE MR JUSTICE HRISHIKESH ROY
15	7 th	WP(C) 2192/2011	SAMIN CH. KALITA VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
16	7 th	RFA 26/2012	BARAK COLD STORAGE [P] LTD. AND ANR. VS BALAJI PIPE INDUSTRIES AND ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE SUMAN SHYAM
17	7 th	RSA 68/2015	MRS RITA SMITH & 7 ORS VS MRS PAULINE MAZUMDAR & 12 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
18	7 th	WA 323/2015	SMT DHIRA DEVI VS MD JAMALUDDIN KHAN & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE L.S. JAMIR
19	7 th	WP(C) 10/2016	NABAM REBIA VS REGISTRAR GENERAL, GAUHATI HIGH COURT & 39 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR JUSTICE ARUP KUMAR GOSWAMI
20	8 th	RSA 230/2005	ON THE DEATH OF RANI SINGHA HER LEGAL HEIRS SMT. SHIKA DAS AND ORS VS MADHU SUDAN KOIRI AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
21	8 th	Crl.A. 390/2013	MONMOHAN MANDAL VS STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR.JUSTICE P.K. SAIKIA THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
22	12 th	WP(C) 6193/2015	WANGLAM SAWIN & ANR VS THE SPEAKER, ARUNACHAL PRADESH LEGISLATIVE ASSEMBLY & 2 ORS.	Other Civil Rules relating to other Writ Petitions.	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE M.R. PATHAK
23	13 th	I.A. 2838/2015	PEMA KHANDU & 10 ORS. VS NABAM REBIA	Interlocutory Application (Civil)	THE HON'BLE MR. JUSTICE B.K. SHARMA
24	13 th	I.A. 2839/2015	THE DEPUTY SPEAKER ARUNACHAL PRADESH LEGISLATIVE ASSEMBLY & ANR VS NABAM REBIA	Interlocutory Application (Civil)	THE HON'BLE MR. JUSTICE B.K. SHARMA
25	13 th	I.A. 2843/2015	DR. MOHESH CHAI & 12 ORS. VS NABAM REBIA & 15 ORS	Interlocutory Application (Civil)	THE HON'BLE MR. JUSTICE B.K. SHARMA

26	13 th	I.A. 2899/2015	THE DEPUTY SPEAKER & ANR. VS BAMANG FELIX & ANR.	Interlocutory Application (Civil)	THE HON'BLE MR. JUSTICE B.K. SHARMA
27	13 th	I.A. 30/2016	THE GOVERNOR OF ARUNACHAL PRADESH VS NABAM REBIA	Interlocutory Application (Civil)	THE HON'BLE MR. JUSTICE B.K. SHARMA
28	18 th	WP(C) 6958/2014	DR. HEMA HARI PEGU VS THE STATE OF ASSAM AND 3 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B.K. SHARMA
29	18 th	WP(C) 170/2015	MAHADEV PANGING VS THE STATE OF ASSAM AND 3 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B.K. SHARMA
30	18 th	WP(C) 3780/2015	TANURAM DAS VS THE STATE OF ASSAM AND 21 ORS	Challenge to Orders passed by dist. & state govt. authority	THE HON'BLE MR. JUSTICE B.K. SHARMA
31	18 th	WP(C) 3996/2015	DIBYAJYOTI BHARALI VS THE STATE OF ASSAM AND 22 ORS	Challenge to Orders passed by dist. & state govt. authority	THE HON'BLE MR. JUSTICE B.K. SHARMA
32	19 th	WP(C) 4833/2009	ASIAN CENTRE FOR HUMAN RIGHTS & ANR VS THE UNION OF INDIA & ORS	Compensations relating to Land Matters	THE HON'BLE MR JUSTICE HRISHIKESH ROY
33	19 th	WP(C) 776/2013	GOTO ETE & 2 ORS VS THE STATE OF ARUNACHAL PRADESH AND 3 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE M.R. PATHAK
34	19 th	WP(C) 2642/2014	MD. ABDUL SEIKH & 2 ORS. VS THE UNION OF INDIA & 3 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE B.K. SHARMA HON'BLE MR. JUSTICE MANOJIT BHUYAN
35	19 th	WP(C) 5111/2014	PUB GOALPARA FISHERY CO-OPERATIVE LTD. & ANR. VS THE STATE OF ASSAM AND 3 ORS	Settlement of Fishery by the State Govt.	HON'BLE MR. JUSTICE MANOJIT BHUYAN
36	19 th	WA 217/2015	SHRI ROKOLHOU ANGAMI VS THE STATE OF NAGALAND & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE MANOJIT BHUYAN
37	21 st	WP(C) 6472/2010	THE PROJECT DIRECTOR & 2 ORS VS THE DISTRICT LEGAL SERVICES AUTHORITIES & ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE HRISHIKESH ROY
38	21 st	WP(C) 6509/2010	THE PROJECT DIRECTOR, DIST. RURAL DEVELOPMENT AGENCY AND 2 ORS VS THE DISTRICT LEGAL SERVICES AUTHORITIES & ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE HRISHIKESH ROY
39	21 st	WP(C) 3893/2014	SMTI JAYASHREE DHAR VS THE STATE OF ASSAM AND 3 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR JUSTICE A K GOSWAMI
40	21 st	WP(C) 715/2015	MRS. MUMTAJ BEGUM VS THE STATE OF ASSAM AND 4 ORS	Other service matters with respect to Service of	HON'BLE MR. JUSTICE A.K. GOSWAMI

				Teachers of Provincialized Schools	
41	22 nd	CRP 408/2009	JHANWAR LAL PATWA VS UDAY NARAYAN GOSWAMI & ORS.	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
42	22 nd	RSA 149/2009	JHANWAR LAL PATWA VS UDAY NARAYAN GOSWAMI & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
43	22 nd	WA 38/2015	ALLAHABAD BANK & ANR VS SRI DEBOJYOTI DAS (CASHIER IN CHARGE)	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE MANOJIT BHUYAN
44	25 th	WP(C) 2199/2014	MRS. MAHILA MAJUMDER @ MAHELA MAJUMDER VS THE STATE OF ASSAM AND 5 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
45	25 th	WP(C) 3696/2014	DR. UMESH CHANDRA KALITA VS THE STATE OF ASSAM AND 4 ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
46	25 th	WP(C) 3776/2014	DR RAJENDRA NATH BORPUZARI & ANR VS THE STATE OF ASSAM AND 9 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
47	27 th	CRP 280/2014	MD. ASAB UDDIN MAZUMDAR & 5 ORS VS ON THE DEATH OF ABDUL JALIL AHMED HIS LEGAL HEIRS MD. ABDUL KAIUOM & 3 ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
48	28 th	WP(C) 4121/2009	ALL ASSAM ENGLISH MEDIUM SCHOOLS ASSOCIATION & ANR VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE HRISHIKESH ROY
49	28 th	WP(C) 6311/2010	ALL INDIA ASSOCIATION OF CATHOLIC SCHOOLS & ANR. VS THE STATE OF ASSAM AND ORS	Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE HRISHIKESH ROY
50	28 th	WP(C) 4259/2012	SILCHAR COLLEGIATE SCHOOL & 2 ORS VS THE STATE OF ASSAM AND ORS	Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE HRISHIKESH ROY
51	28 th	WP(C) 5183/2012	LITTLE FLOWER SCHOOL & ANR VS THE STATE OF ASSAM AND ORS	Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE HRISHIKESH ROY
52	28 th	WP(C) 352/2013	LITTLE FLOWER HIGHER SECONDARY SCHOOL & ANR VS THE STATE OF ASSAM AND 6 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE HRISHIKESH ROY

53	28 th	WP(C) 3912/2014	MANAB NATH VS STATE OF ASSAM & 2 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
54	28 th	WP(C) 2392/2015	UNION OF INDIA & 3 ORS VS ABDUL HAKIM	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE T. VAIPHEI, THE CHIEF JUSTICE (ACTING) HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
55	29 th	MC 1718/2014	SMTI ANIMA DAS VS SUREN CH. DAS		HON'BLE MR. JUSTICE N. CHAUDHURY